

(b) The proposed road over bridge shall be 7.5 metre wide to cater to 2 lanes of traffic and in addition, shall have a 1.5 metre wide pedestrian path on either side.

(c) The completion shall depend upon the availability of funds.

Import of Phosphoric Acid Through Indian Vessels

799. SHRI ZAINAL ABEDIN :

SHRI ANIL BASU :

Will the Minister of TRANSPORT be pleased to state :

(a) whether the Indian shipping companies with acid carriers have to struggle for cargo when India is one of the largest importers of phosphoric acid ;

(b) whether foreign ships keep coming fully loaded with the acid cargo imported by the country ;

(c) if so, the reasons for denying national ships also some of the load ;

(d) whether revision in the practice will be made in future ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) At present, there are only two phosphoric acid carriers under the Indian Flag and they are being regularly employed for the carriage of phosphoric acid to India. However, the purchases being on C and F basis the Indian shipowners have to depend on foreign suppliers for allocation of cargo.

(b) All ships, whether Indian or foreign, are loaded consistent with the quantity available and discharging requirements.

(c) The question does not arise in view of (a) and (b) above.

(d) and (e) The practice is to give first preference to Indian ships. In relation to the import of phosphoric acid the

endeavour is to utilise Indian tonnage to the maximum extent possible.

BOAC Decision to Withdraw Flights from Calcutta

800. SHRI AJIT KUMAR SAHA :

SHRI R.P. DAS:

SHRI SAIFUDDIN CHOWDHARY :

Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are aware that the British Airways is withdrawing its flights from Calcutta from 1st December, 1985 ;

(b) whether Government have received any Memorandum from Members of Parliament requesting Government to pursue the matter with the British Airways not to withdraw its flights from Calcutta ;

(c) if so, details thereof ;

(d) steps taken by Government on the Memorandum submitted by the MP's ; and

(e) if no steps have been taken, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) to (c). Yes Sir. A Memorandum signed by 73 members of Parliament and addressed to Prime Minister has been received requesting the Government to intervene and persuade British Airways not to withdraw their flights from Calcutta.

(d) and (e) Since air operations are governed by consideration of commercial benefits, the Government cannot direct foreign airline to operate on desired points/routes.

Threat to Feeder Canal of Farakka due to Erosion

801. SHRIMATI BIBHA GHOSH GOSWAMI : Will the Minister of WATER

RESOURCES be pleased to state :

(a) whether erosion poses a great threat to the feeder canal of Farakka, and

(b) if so, what immediate effective steps Government propose to take to stop erosion ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b). Erosion is taking place at some points on the right bank of the river Ganga. The Farakka Barrage Project Organisation has been attending to the required protection works for the project complex.

**Implementation of Recommendations
Nanda Committee on Unemployment
Among Indian Seamen**

802. DR. SUDHIR ROY : Will the Minister of TRANSPORT be pleased to

state :

(a) whether Nanda Committee Report on unemployment among Indian Seamen accepted by the Government, has been fully implemented ; and.

(b) whether unemployment relief is being extended to those seamen who are not getting jobs for years together ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) The recommendations made by the Nanda Committee in its Part I report are in different stages of implementation. Some of the principal recommendations and the action taken thereon is given in the statement attached.

(b) Covered in S.No. 4 of the statement given below.

Statement

Regarding Implementation of the Recommendations of the Nanda Committee on Unemployment among Indian Seamen.

S. No.	Recommendation	Action taken
(1)	(2)	(3)
1.	No fresh recruitment and training to be resorted to till the trained candidates waiting for placement are fully absorbed.	Pre-sea training has been suspended in all the three rating training establishments.
2.	Seamen not responding to two consecutive call notices to be deemed ineffective and to be issued with show cause notice for cancelling their registration.	According to orders issued by the Director General of Shipping to the Director, Seamen Employment Office, Bombay and Calcutta, the first call notice itself will be in the form of a show cause notice and if the seaman does not respond, he has to give satisfactory and sufficient explanation to the Director, S.E.O. within 30 days. In that case he will be sent another call notice which will be final and if he still remains absent for any season whatsoever, his registration would stand cancelled.